

T.A. 1847/87

9.10.90 Hon K. Obeyya A.M.  
Hon S.R. Sager S.M.

None is present for the  
parties. Case is adjourned  
23.1.91 for hearing.

S.M.

A.M.

Hon' D.K. Agrawal, J.M.  
Hon' K. Obeyya, A.M.

23/1/91 None appears for the petitioner despite  
notice. The petition is DISMISSED for want  
of prosecution without any order as to  
costs.

A.M.

J.M.

(sns)

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Section on 24.1.91

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